

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH

CIRCUIT COURT SITTING AT INDORE

Original Application No. 885 of 2005

Indore, this the 18th day of October, 2005

Hon'ble Shri M.P. Singh, Vice Chairman
Hon'ble Shri Madan Mohan, Judicial Member

Nahid Ali, S/o. Shri Abid Ali,
aged about 33 years. Designation-
Fatigueman No. 3451, Office address -
Infantry School, Mhow (MP),
Address for service of notice - Nahid
Ali, Ho. No.. Gulab Nagar, Garden
No. 56, Simrol Road, Mhow (MP)-
453441.

... Applicant

(By Advocate - Shri I.H. Khan)

V e r s u s

1. Union of India, through the
Chief Secretary, Govt. of India,
Ministry of Defence,
New Delhi.
2. The Director General of Military
Training (MT-7), General Staff
Branch, Army Head Quarters,
DHQ., PO., New Delhi.
3. The Commandant, Infantry School,
Mhow (MP) - 453441. ... Respondents

O R D E R (Oral)

By M.P. Singh, Vice Chairman -

The learned counsel for the applicant seeks
permission to withdraw this Original Application.
Permission is granted. Accordingly, this Original
Application is dismissed as withdrawn with liberty to the
applicant to approach the Tribunal if he still feels
aggrieved and so advised.

Copy sent
(Madan Mohan)
Judicial Member

M.P. Singh
(M.P. Singh)
Vice Chairman

"SA"